

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

113

C.P.(IB) No. 35/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST AUGUST, 2018, 10:30 A.M.

Name of the Company	Electro Pole Products Pvt.Ltd.-Vs-APE Power Pvt. Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ARIF ALI, Adv
2. MAHESH JOSHI, Adv

Operational
Creditor

A Ali
Adv
21/8/18

NEHA SOMANI, Pr-CS

Corporate Debtor

Somani
21/8/18

ORDER

Ld. Counsel for Operational Creditor and Ld Pr. CS for Corporate Debtor is present.

Ld. Counsel for Operational Creditor submits that he is resubmitting the documents because the documents already submitted do not have any pagination. Leave is granted. The documents filed is received.

List it for further consideration on 27/09/2018.

Sd

(Jinan K.R.)
Member (J)